

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.258/KB/2018


Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3RD AUGUST, 2018, 10:30 A.M

Name of the Company	Calcutta Polyplastic Pvt Ltd.-Vs-ROC, WB		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) A.K. Upadhyay, Adv
- 2) Debanjan Saha, Adv

Petitioner


3/8/2018

S.No.124 – Appeal No.258/KB/2018 – Calcutta Polyplastic Pvt. Ltd. Vs. ROC, WB.

ORDER

Ld. Counsel for the petitioner Company appeared. Matter heard.

Matter is fixed for further consideration on **17th August, 2018.**

Sd

(Madan B. Gosavi)
Member (Judicial)